

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of litigation work of the Revenue Department and Jal Shakti Department before the High Court of Jammu and Kashmir and Ladakh, (Jammu Wing).

Government Order No. 7776 - JK(LD) of 2026.

Dated: 30 - 06 - 2026.

In partial modification of Government Order No. 7325-JK(LD) of 2025 dated 16-06-2026, it is hereby ordered that the litigation work of the Revenue Department and Jal Shakti Department before the High Court of Jammu and Kashmir and Ladakh, (Jammu Wing) shall be conducted by Ms. Monika Kohli, Sr. Additional Advocate General in addition to her own duties till further orders.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner Secretary to Government

Dated. 30 - 06 - 2026.

No: Law-Jud/154/2025-10-Part-I.

Copy to the:

1. Ld. Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department.
3. Administrative Secretary Revenue Department.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
6. Divisional Commissioner Jammu.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh.
8. Registrar Judicial, High Court of Jammu and Kashmir and Ladakh, Jammu.
9. All concerned Law Officers.
10. Director Information, J&K.
11. Director Archives, Archaeology and Museums, J&K.
12. Director Litigation Jammu.
13. All Officers of the Department of Law, Justice and Parliamentary Affairs.
14. Private Secretary to Hon'ble Chief Minister for information of Hon'ble Chief Minister.
15. Private Secretary to the Commissioner Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Commissioner Secretary.
16. I/C Website.
17. Government Order File.
18. Concerned File.


30.06.2026
(Binny Kumar)

Assistant Legal Remembrancer